

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI SPECIAL BENCH
(Virtual Hearing)**

**PRESENT: Dr. VENKATA RAMAKRISHNA BADARINATH NANDULA – MEMBER (J)
: Ms. ANURADHA SANJAY BHATIA – MEMBER (T)**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.11.2023 AT 10:30 A.M.

TC/CP. Nos.	CA/IA No.	Section / Rule	Name of Parties
CP(IB)/37/7/AMR/2022	Main Case	7 of IBC	Pridhvi Asset Reconstruction and Securitisation Company Limited Vs Andhra Cements Limited
	IA(IBC)/402/2023	U/s 60(5) of IBC, 2016 r/w Rule 11 of NCLT Rules, 2016	R.S Agency Rep By M.Mohammed Yousuf Proprietor Vs Ms. Andhra Cement Ltd & 3 Others

ORDER

IA(IBC)/402/2023:

There is no representation for the Applicant. However, the Ld. Counsel for the Applicant shall issue notice to the Respondents by informing the next date of hearing and to file memo of compliance well before the next date of hearing. List the matter on 01.12.2023.

Sd/-
MEMBER TECHNICAL /-

Sd/-
MEMBER JUDICIAL

Venkatesh (Steno)